

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

**ORDER SHEET
ORDERS OF THE TRIBUNAL**

06.08.2009

OA No.350/2009

Mr.C.B.Sharma, counsel for the applicant

Heard the learned counsel for the applicant.

The learned counsel for the applicant after seeking instructions from his client submits that he wants to withdraw this OA.

copy given to
No 658
7/8/09
In view of above submission, the applicant is permitted to withdrawn this OA.

The OA stands disposed of as withdrawn.

[Signature]
(M.L.CHAUHAN)
Judl.Member

R/